

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 21/RP/2016
in
Petition No. 59/MP/2015**

Subject : Petition seeking review of the order dated 15.2.2016 passed by the Commission in Petition No. 59/MP/2015.

Date of hearing : 19.5.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NTPC Limited

Parties present : Shri Matrugupta Mishra, Advocate, NTPC
Shri Nimesh Kumar Jha, Advocate, NTPC

Record of Proceedings

Learned proxy counsel for the petitioner submitted that the arguing counsel in the matter is not available today due to personal difficulty and requested to adjourn the matter. Request was allowed by the Commission.

2. The Commission directed to list the matter for admission on 8.6.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**